

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/659/(IB)/2017  
NAME OF THE PETITIONER(S) : HANDIMAN SERVICES LTD  
NAME OF THE RESPONDENT(S) : DISC ASSETS LEAD INDIA LTD  
UNDER SECTION : 9 RULE 6

No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Joshua Hudson samuel  
(Joshua H. Samuel)

Counsel for operational  
creditor

T. Jayalalitha

2. T. Jayalalitha

Paul & Paul

Joshua Hudson samuel & Partner

**ORDER**

Heard. Reserved for order.

-sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk